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Bombay Entertainments Duty (Gujarat Amendment) Act, 1965

9 of 1965

[27 April 1965]

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An Act further to amend the Bombay Entertainments Duty Act, 1923 for certain purposes. It is hereby enacted in the Sixteenth Year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Bombay Entertainments Duty (Gujarat Amendment) Act, 1965.
- (2) It shall come into force on the 1st day of April 1965.

2. Amendment Of Section 4 Of Bom. I Of 1923 :-

In section 4 of the Bombay Entertainments Duty Act, 1923, in subsection (1). for the words and brackets "engraved or adhesive stamp (not before used)" the words "or engraved stamp" shall be substituted.